## File No. 1 (46)2011/ Labs/ FSSAI Food Safety & Standards Authority of India FDA Bhawan, Kotla Road, New Delhi – 110002.

Date: 07.12.2011

To

All Commissioners of Food Safety of States/ UT's/ Central DO's/ AO's.

Subject: Copy of Memorandum (Form – VI A) – reg.

Sir/ Madam,

I am directed to inform that as required a memorandum (Form - VI A) is enclosed herewith. This Form (VI A) will be used while sending the food samples to Referral Food Laboratories for testing, as and when requested by Food Business Operator.

Required fees is to be deposited along with Form – VI A to the Director, Referral Food Laboratory. The fees should be in the form of Demand Draft and drawn in favour of 'Senior Accounts Officer', FSSAI, FDA Bhawan, Kotla Road, New Delhi – 110002.

Thanking You,

Yours faithfully,

(Dr. D.S. Yadav)

DD (Tech.)

Tel: 011-23231681

E-mail: dsyadav@fssai.gov.in

## Copy To:

- 1. PS to CEO
- 2. PA to Director (E)
- 3. All Directors (Referral Food Laboratory)
- 4. AD (SN Ahmed)
- 5. SIO (AM)
- 6. JIO (PK)

(Diam. Janay)

## Form No. VI A [Refer rule 2.4.6]

## Memorandum to the Director Referral Lab

То	The Director Referral Food Laboratory,
	No  Date:
1.	I send herewith under the provisions of
2.	A fees of Rs
3	A copy of memorandum and the specimen impression of the seal used to sea container and the cover are sent separately by Registered Post.
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Designated Officer/ Authorised Officer